

ASSAM ACT IV OF 1937.

THE ASSAM MINISTERS' SALARIES ACT,  
1937.

[Passed by the Assam Legislature.]

[Published in the *Assam Gazette* of the 10th November 1937.]

*An Act to provide for the salaries of the Ministers of  
the Assam Government.*

Preamble. WHEREAS provision has been made by sub-section (3) of section 51 of the Government of India Act, 1935, for the determination by an Act of the Provincial Legislature of the salaries of the Governor's Council of Ministers ; it is hereby enacted as follows :—

26 Geo. V  
Ch. 2.

Short title. 1. This Act may be called the Assam Ministers' Salaries Act, 1937.

Salaries of Ministers. 2. There shall be paid to the Chief Minister a salary at the rate of Rs.2,500 per mensem, and to each of the other Ministers a salary at the rate of Rs.1,500 per mensem.

[*Explanation* :—The term " Chief Minister" means the Minister who is entrusted by His Excellency the Governor to form the Council of Ministers and who is so described in the Rules of Business of the Provincial Government.]

*Price Indian : 1 anna*]

[*English : 1d.*